

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R.Krishnamoorthy, Member**

**Review Petition No.6/2007
in
Petition No. 35/2004**

In the matter of

Approval of revised fixed charges due to additional capitalisation for the years 2000-2004 for the Talcher Thermal Power Station (460 MW).

And in the matter of

Review/Clarification/modification/reconsideration of order dated 25.9.2006 in Petition No.35/2004.

And in the matter of

Grid Corporation of Orissa Limited

...Petitioner

Vs

National Thermal Power Corporation Limited

... Respondent

The following were present:

1. Shri R.K. Mehta, Advocate for GRIDCO
2. Shri S.K.Choudhury, GRIDCO
3. Shri S.N.Goel, NTPC
4. Shri Vivake Kumar, NTPC
5. Shri Rakesh Kumar, NTPC
6. Shri Guryog Singh, NTPC
7. Shri D.Kar, NTPC
8. Ms. Alka Saigal, NTPC

**ORDER
(DATE OF HEARING: 24.7.2007)**

Heard Shri R.K.Mehta, Advocate for the petitioner and Shri S.N. Goel for the respondent.

2. The respondent is directed to furnish the details of daily energy generation for each 60 MW unit based on the readings of energy meters at the generator terminals for the months of April, May and June 2007 on affidavit, latest by 3.8.2007 with copy to the petitioner.

3. Subject to the above, order is reserved.

**Sd-/
(R. KRISHNAMOORTHY)
MEMBER
New Delhi dated the 24th July 2007**

**sd-/
(BHANU BHUSHAN)
MEMBER**